

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 573
ANSWERED ON 19TH DECEMBER, 2017

IMPACT OF DEMONETISATION ON FPI

573. SHRI SHIVKUMAR UDASI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether demonetisation has adversely affected the Food Processing Industry (FPI) in the country and if so, the details thereof;
- (b) the growth of the Food Processing Industry (FPI) in the country in the last three years; and;
- (c) whether the Government proposes a policy intervention and field level changes to develop global competitiveness in many sectors of Food Processing Industry of country and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

- (a) No adverse report from the manufacturers has been received.
- (b) As per National Accounts Statistics, Central Statistical Office, Ministry of Statistics and Programmer Implementation, the growth rates in the gross value added (GVA) in the food processing industries at 2011-12 prices were of the order of 1.60%, 12.82% and 6.87% during 2013-14, 2014-15 and 2015-16 respectively.
- (c) The Ministry of Food Processing Industries has recently approved a new central sector scheme PRADHAN MANTRI KISAN SAMPADA YOJANA (PMKSY) with an allocation of Rs. 6,000 crore for the period 2016-20 conterminous with the 14th Finance Commission cycle. PMKSY is an umbrella scheme for overall development of the food processing sector which includes development of food processing units. The scheme encompasses three new schemes viz; (i) Infrastructure for Agro-Processing Clusters; (ii) Creation of Forward and Backward Linkages and (iii) Creation/ Expansion of Food Processing & Preservation Capacities and four on-going schemes viz; (i) Mega Food Park; (ii) Integrated Cold Chain and Value Addition Infrastructure; (iii) Food Safety and Quality Assurance Infrastructure; and (iv) Human Resources and Institutions. The Farmers, Farmers Producer Organizations, Entrepreneurs, Co-operatives Societies, Self Help Groups, Private Companies and State PSUs etc. are eligible to avail financial assistance under these schemes for setting up food processing projects in the country.